

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

12. C.P.(CAA)/48(MB)2024
IN
C.A.(CAA)/275(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Aatco Foods India Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Harsh Ruperalia, Ld. Authorised Representative for the Petitioner present through physical mode. Mr. Gaurav Jaiswal, Company Prosecutor for the Regional Director present through virtual mode.
2. Ld. Authorised Representative for the RD submits that there is no objection from the RD side for approval of the Scheme.
3. Heard the Counsel and perused the records.
4. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)